

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(22) C.P. -628/252/(MB)/2018

CORAM: Present : SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 25.07.2018

NAME OF THE PARTIES: Eduwise Reaserch & Education
Consultancy Services Pvt. Ltd.
V/s
ROC, Pune.

SECTION OF THE COMPANIES ACT: 252

ORDER

1. The Learned Representative of the Petitioner is present.
2. The matter is adjourned to **30.08.2018**.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

25.07.2018.
HHS